

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 2/50/2016
RT CP NO. 181/Chd/Hry/2017**

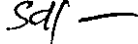
In the matter of :

APP (INDIA)PAPER PVT.LTD.

....Petitioner-company

Present: None.

Case received by transfer from the National Company Law Tribunal, New Delhi. The petition be listed for hearing on 11.08.2017. Notice be issued to the petitioner-company as well as the Authorised Representative for the date fixed, by Speed Post.



(Justice R.P.Nagrath)
Member (Judicial)

June 30, 2017.
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